

(b) whether Government have decided to issue more licences for sugar machinery industry during the Seventh Plan period ; and

(c) if so, the details in this regard and if not, the reasons therefor ?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY AND COMPANY AFFAIRS AND IN THE MINISTRY OF HOME AFFAIRS (SHRI ARIF MOHAMMAD KHAN) : (a) Sugar machinery industry is directly linked with Sugar Industry. Projections have been made of the requirements of sugar during the Seventh Plan period which would necessitate suitable enhancement of the capacity as well as modernisation of sugar machinery in the country.

(b) and (c) Industries falling under Industrial machinery group including "Sugar machinery" have been delicensed by Government, subject to fulfilment of certain conditions, in order to stimulate their growth.

Telecom Services

3241. SHRI CHINTA MOHAN : Will the Minister of COMMUNICATIONS be pleased to state :

(a) whether it is a fact that the facilities, amenities and resources available in telecommunication services are not fully utilised ; if so the reasons thereof ;

(b) whether Government are aware that mere introduction of new technology or provision of massive funds will not by itself be of help ; and

(c) if so, whether Government are considering as an experiment to hand over one city in each State to private enterprise ?

THE MINISTER OF STATE OF THE MINISTRY OF COMMUNICATIONS (SHRI RAM NIWAS MIRDHA) : (a) No, Sir.

(b) Yes, Sir. We do recognise that along with introduction of new technology and provision of massive funds which are essential pre-requisites, there is also need for making institutional changes for meeting the large growing demands for telecommunication services.

(c) No, Sir.

Inconvenience to subscribers due to disconnection of Telex Telephones

3242. SHRI SHIVENDRA BHADUR SINGH : Will the Minister of COMMUNICATIONS be pleased to state :

(a) whether instances have been brought to the notice of Government where subscribers were put to harassment and inconvenience due to long periods of disconnection of their telex/telephones due to fault of the P & T Department ; and

(b) if so, the details thereof and the remedial measures taken to obviate the recurrence of such instances as well as to compensate the subscribers ?

THE MINISTER OF STATE OF THE MINISTRY OF COMMUNICATIONS (SHRI RAM NIWAS MIRDHA) : (a) and (b) No instances of long periods of disconnection of telex/telephones even after payment of dues in time have come to our notice. Provisions exists in the rules for allowing the following concessions in cases of disconnection due to fault of the Department :

(i) Restoration without reconnection fee.

(ii) Non charging of rental beyond 3 months if restoration is delayed due to departmental reasons.

Shortage of 6-APA

3243. SHRI N. DENNIS : Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state :

(a) whether Government are aware that there is shortage of 6-APA in the country ;

(b) whether it is a fact that the canalising agency is neither supplying 6-APA for registrations of April, 1985 nor issuing no objection certificate as per provisions of the import policy ;

(c) the quantity quarter-wise till June, 1985 that has not been supplied by the canalising agency to the actual users ; and

(d) the steps taken by Government in the matter to remove this shortage ?